

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 19<sup>th</sup> day of **August, 2019**

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**

Original Application No.330/01578/2017

Ashok Kumar

.....Applicant.

**V E R S U S**

Union of India & ors.

..... **Respondents.**

Advocate for the applicant : None  
Advocate for the respondents : None

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

List revised. None present for rival parties.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/